## GOVERNMENT OF INDIA INFORMATION AND BROADCASTING LOK SABHA

UNSTARRED QUESTION NO:2046 ANSWERED ON:23.07.2014 THEFT OF SATELLITE SIGNALS Chavan Shri Harishchandra Deoram

## Will the Minister of INFORMATION AND BROADCASTING be pleased to state:

(a) whether incidents of theft/interception of satellite signals has come to the notice of the Government;

(b) if so, the details thereof during each of the last three years and the current year;

(c) whether the Government has conducted any investigation in this regard;

(d) if so, the outcome thereof and the action taken against the guilty persons;

(e) if not, the reasons therefor; and

(f) the corrective steps taken by the Government in this regard?

## Answer

THE MINISTER OF STATE (INDEPENDENT CHARGE) OF THE MINISTRY OF INFORMATION & BROADCASTING, ENVIRONMENT, FOREST AND CLIMATE CHANGE AND MINISTER OF STATE FOR THE MINISTRY OF PARLIAMENTARY AFFAIRS (SHRI PRAKASH JAVADEKAR)

(a) to (f) Network Operations Control Centre (NOCC) Department of Telecom, Ministry of Communications & IT and Wireless Planning & Coordination (WPC) Wing of Department of Telecom, Ministry of Communications & IT and Department of Space have informed that no information in respect of theft / interception of satellite signals has come to the notice of the Government.